

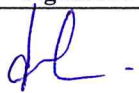
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

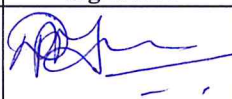
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.189/9/HDB//2017
NAME OF THE COMPANY	Pelican Rubber Ltd
NAME OF THE PETITIONER(S)	Duncan Engineering Ltd
NAME OF THE RESPONDENT(S)	Pelican Rubber Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ARVIND KUMAR AGARWAL	ADVOCATE	arvindvakil@gmail.com 9246191415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siripreeti Duggirala	Advocate	7331108705	

Heard Shri Arvind Kumar Agarwal, learned Counsel for the Petitioner and Ms Siripreeti D, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit she is filing the counter today. Post the case on 24.10.2017.



Member (T)

bm



Member (J)